

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2026**

Sl. No.	Nature	Opening balance as on 01.03.2026	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposed during the Month	Total Disposal	Total Pendency 31.03.2026	Over 5 Years Disposal Cases during the month	
MAIN CIVIL CASES													
1	WP	21	0	1		1	1		1	2	20	2	
2	WA	168	89			89			71	71	186	1	
3	WPC	9355	513	5	6	524	2		467	469	9410	50	
4	WPL	1043	20	2		22	2		26	28	1037	14	
5	WPS	15118	708	31		739	6		1238	1244	14613	250	
6	WPT	704	17	1		18			10	10	712		
7	WPCR	122	46	1		47	1		38	39	130		
8	WPPIL	137	2			2			5	5	134		
9	WP 227	1694	108	3	1	112	2		84	86	1720	5	
10	WPHC	1	5			5			3	3	3		
A	TOTAL (1 to 10)	28363	1508	44	7	1559	14	0	1943	1957	27965	322	
1	FA	2836	26	9		35	2		18	20	2851	14	
2	FAM	207	2	1		3	3		1	4	206		
3	FA(MAT)	928	35	3	1	39	24		21	45	922	1	
4	SA	6671	69	4		73	7		66	73	6671	56	
5	MA	513	12		1	13			21	21	505	1	
2	MAC	9303	269	6		275	7		291	298	9280	108	
7	CR	253	13			13	1		15	16	250	1	
8	MCC	538	90	3		93	1		91	92	539		
9	COMP APPEAL	1	0			0				0	1		
10	COMP PET	11	0			0				0	11		
11	EP	12	0			0				0	12		
12	TPC	67	20	1		21			12	12	76		
13	CONT	1828	144			144	1		72	73	1899	1	
14	ITA	0	0			0				0	0		
15	ARBA	322	11			11	1		7	8	325	6	
16	ARBAP	16				0				0	16		
17	ARBR	39	12			12			10	10	41		
18	TAXC	310	6	2		8			2	2	316		
19	REVP	279	21	1		22			31	31	270	1	
20	CVLREF	0	0			0				0	0		
B	TOTAL (1 to 19)	24134	730	30	2	762	47	0	658	705	24191	189	
	TOTAL (A+B)	52497	2238	74	9	2321	61	0	2601	2662	52156	511	
MAIN CRIMINAL CASES													
1	CRREF	2	0			0				0	2		
2	CRA	13206	253	1		254	5		245	250	13210	124	
3	CRR	3469	120	2		122	1		102	103	3488	13	
4	MCRC	717	852	3		855			826	826	746		
5	MCRCA u/s 482 B.N.S.S.	60	137			137			135	135	62		
6	CONTR	2	0			0			0	0	2		
7	CRMP	3179	268	3	1	272	3		212	215	3236	12	
8	TPCR	6	0			0	1		1	2	4		
9	ACQA	1474	27	3		30	1		112	113	1391	73	
C	TOTAL (1 to 9)	22115	1657	12	1	1670	11	0	1633	1644	22141	222	
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		74612	3895	86	10	3991	72	0	4234	4306	74297	733	
PENDENCY INCREASE/ DECREASE		74612	DECREASE (-315)							74297			

Over 5 Years Pendency as on 01.03.2026	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2026	Over 5 Years Decrease Pendency during the month
23934	45	733	23246	-688

(Signature)
(SUMIT KAPOOR)
REGISTRAR (JUDICIAL)